

- |  |   |                     |
|--|---|---------------------|
| (ii) Director General,<br>(Organisation & Personnel)<br>Army Headquarters                  | — | Member              |
| (iii) Two Joint Secretaries,<br>(Establishment) and<br>(General) of<br>Ministry of Defence | — | Members             |
| (iv) Additional Financial Adviser,<br>Ministry of Defence                                  | — | Member              |
| (v) Additional Director, General<br>(Organisation) Army<br>Headquarters                    | — | Member              |
| (vi) Director (AG),<br>Ministry of Defence   | — | Member<br>Secretary |

(c) The Committee has since submitted its report.

#### Super Highways in Madhya Pradesh

\*596. MISS MABEL REBELLO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the Prime Minister has announced a scheme for construction of Super Highways in the country;

(b) if so, the length of the proposed highways that would run through Madhya Pradesh;

(c) the progress made so far in implementing the scheme in the State; and

(d) by when it would be completed in the State?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]: (a) and (b) Hon'ble Prime Minister has announced the National Highway Development Project (NHDP) which is for 4-laning of Golden Quadrilateral and North-South-East-West Corridors in a total length of 13252

[26 April, 2001]

RAJYA SABHA

km. A length of 652 km. in the State of Madhya Pradesh is proposed under North-South-East-West Corridors.

(c) A length of 10 km. in the Agro-Gwalior section of National Highway-3 is under implementation and another 33 km. in the same section will be taken up during 2001-2002.

(d) Work on all the projects on North-South and East-West Corridors passing through Madhya Pradesh is targeted to be completed by December, 2007.

### **Closure of Sugar Mills**

†\*597. PROF. M.M. AGARWAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the closed/sick sugar mills in the country as on date, district-wise;

(b) whether Government have prepared any special package to restart the closed sugar mills and for rehabilitation and revival of the sick sugar mills in various States;

(c) if so, the details thereof;

(d) whether the sugar mill owners owe crores of rupees to the sugarcane growers; and

(e) if so, the details thereof, mill-wise and the details of the action taken so far by Government against such sugar mill owners?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR): (a) The district-wise list of sugar mills which have not worked during the season 2000-2001 is at Annexure. The district-wise list of sick sugar mills registered with the Board for Industrial and Financial Reconstruction (BIFR) is at Annexure. [See Appendix 192, Annexure No. 35]

---

† Original notice of the Question was received in Hindi.